

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 11168 OF 2011**

**COMMISSIONER COMMERCIAL TAX, U.P.
VERSUS
DHAMPUR SUGAR MILLS LTD. & ANR.**

**....APPELLANT

...RESPONDENTS**

OFFICE REPORT

The matters above mentioned were listed before the Ld. Registrar on 26th May, 2015, when he was pleased to pass the following order:-

"Affidavit of valuation has not been filed so far. List before the Registrar Court."

It is submitted that there are two respondents and Respondent No. 1 is represented by counsel, however Respondent No. 2 was served at the SLP stage.

Service is complete.

It is further submitted that counsel of appellant has not filed affidavit of valuation so far.

The matter above-mentioned is listed before the Ld. Registrar with this office report.

DATED THIS THE 28TH DAY OF JULY, 2015.

ASSISTANT REGISTRAR

Copy to:-

Mr. Vinay Garg, Advocate

Mr. V. D. Garg, Advocate (Respondent No. 1)

ASSISTANT REGISTRAR